

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NOS.8-10 IN CIVIL APPEAL NOS.3460-3462 OF 2004

COMMNR. OF CENTRAL EXCISE, GOA & ANR. Appellant (s)

VERSUS

M/S. FUNSKOOL (INDIA) LTD. & ANR Respondent(s)

(For rectification of order passed earlier and office report)

Date: 14/12/2009 These Matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. T.V. Ratnam,Adv.
Mr. B. Krishna Prasad,Adv.

For Respondent(s)/ Mr. M. Chandrasekharan,Sr.Adv.
Applicant(s) Mr. K.R. Nambiar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Mr. T.V. Ratnam, learned counsel, accepts
notice.

Place the interlocutory applications on 4th
January, 2010, at the end of the Board.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Court Master